

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 101  
161/241- 242/ND/2023

**IN THE MATTER OF:**

**Ms. Vidhi Sharma and Anr.**

**...APPLICANT**

**Vs.**

**M/s. Green Banana Projects Pvt. Ltd. and Ors.**

**...RESPONDENT**

**Section**

**U/s 241-242**

**Order delivered on 14.09.2023**  
**(Virtual Hearing)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

:Adv. Amit Goel and Adv. R.K.  
Gupta

**For the Respondent**

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**ORDER**

Due to paucity of time, matter is adjourned to **18.09.2023**.

**Sd/-**  
**(Court Officer)**